

have been directly going on with the sports organisations as to how to improve the standard of sports. And in consultations with them long term development plans are being formulated for various disciplines regarding how much foreign exposure is necessary and how much sports equipment is to be given and where are the sports-persons to be sent for coaching etc. Efforts are underway in consultation and cooperation with sports organisations regarding improving the standard of sports.

[English]

**SHRI ANANTRAO DESHMUKH:** Mr. Speaker, Sir, I would like to know from the hon. Minister whether the Government are considering in terms of giving assured employment to students selected under the NSYC scheme to motivate and attract maximum students towards sports.

**SHRI MUKUL WASNIK:** Shri Deshmukh has raised a very very important issue concerning the employment of the sports persons. One of the reasons why people have not been encouraged to go for sports activities is that the good sports persons do not get proper employment. We have always been trying to have a dialogue specially with the private sector to adopt some academies, some institutes not only to train them, not only to coach them but also to see that when they are trained and out of these centres, those private sector companies employ these sports persons. Moreover, in the public sector and in the Government also, there are opportunities where sports persons get some employment. But definitely, this is a very very important issue and we will have to discuss it further.

#### WRITTEN ANSWERS TO QUESTIONS

[English]

##### Refund of tickets

\*383. SHRI RAMA KRISHNA KONATHALA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the complaints have been received regarding the procedure for refund of tickets for the journey not performed;

(b) if so, whether the Government propose to streamline the system irrespective of the source of purchase;

(c) whether a passenger can get the refund of tickets from some other station instead of the station from where he purchased the ticket; and

(d) if so, the other details of the procedure?

**THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF)** (a) Yes, Sir. Few complaints were received regarding procedure for refund.

(b) No, Sir. The existing system has adequate provisions for grant of refunds of tickets irrespective of the source of purchase.

(c) Yes, Sir.

(d) If the genuineness of ticket can be verified from computer or by reference to reservation charts or messages from ticket issuing station refund is granted from the journey commencing station. If such verification is not possible, a Ticket Deposit Receipt is issued on cancellation of ticket and refund can be obtained from Chief Commercial Manager (Refunds) of ticket issuing Railway on making application alongwith the Ticket Deposit Receipt.

[Translation]

##### Development of seeds

\*387. SHRI RAM PUJAN PATEL:

SHRI PRABHU DAYAL  
KATHERIA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of new varieties of seeds of wheat and rice developed by the Indian Council of Agricultural Research during 1992-93;

(b) the estimated per acre yield from these seeds; and

(c) the steps taken/proposed to be taken by the Government to make these seed available to the farmers at reasonable rates?

THE MINISTER OF AGRICULTURE (SHRI BAL RAM JAKHAR): (a) and (b) The details of the new varieties of wheat and rice development by ICAR during 1992-93 alongwith estimated per acre yield are given below:—

S. No.	Name of Variety	Estimated yield/Tonnes/Hectare
<b>A. WHEAT</b>		
1.	HS 277 (for Himachal)	3.0
2.	HS 295 (—do—)	3.0
3.	HPW 42 (—do—)	3.0
4.	WH 542 (Haryana)	6.5
5.	HP 1633 (East U.P. & Bihar)	4.5
<b>B. RICE</b>		
1.	Ajaya	4.9
2.	IR 64	3.6
3.	CR 1002	4.8
4.	Lunishree	3.6
5.	Narendra 97	4.0
6.	PNR 381	4.0

(c) The seeds of improved varieties are made available to the farmers by the Seed Multiplication Agencies like State Seeds Corporations and National Seeds Corporation etc. at reasonable rates.

#### Census of wild animals

\*388. SHRIMATI MAHENDRA KUMARI:

SHRI RABI RAY:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have developed a new technique for conducting survey and census regarding tigers and other species of wild animals;

(b) if so, the details thereof;

(c) the States in which this technique has been implemented; and

(d) the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) The methodologies of analysis of

survey and census data have been improved by computer applications etc. while techniques as such have not been changed.

(c) and (d) Do not arise.

#### Delhi Milk Scheme

\*389. DR. MAHADEEPAK SINGH SHAKYA:

SHRI NITISH KUMAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Sarkaria/Balkrishna Committee had recommended that Delhi Milk Scheme should be organised as a Cooperative Society under the Delhi Co-operative Societies Act, 1972;

(b) if so, the reasons for not implementing the recommendations of the said Committee; and

(c) the steps taken/proposed to be taken by the Government for the effective functioning of DMS?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) Yes, Sir.

(b) The main reasons are that:

(a) Members of the Society whether producers or consumers would be limited to the citizens of Delhi only. This limitation will pose a serious problem, if DMS has to finally restrict its procurement of milk to the producers living in Delhi. Besides, it would not be possible to procure milk from genuine producer cooperatives. It is only a bigger milkshed which can serve to meet the demand of consumers in Delhi.

(b) DMS procures milk not only from the local Cooperative Societies but to a large extent from the neighbouring State Federations viz. Rajasthan Cooperative Dairy Federation (RCDF), Pardeshik Cooperative Dairy Federation (PCDF), U.P., Haryana Dairy Development Co-operative Federation (HDDCF), MILKFED, Punjab etc.